

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF USHDEV ENGITECH LIMITED

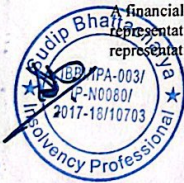
RELEVANT PARTICULARS	
1. Name of corporate debtor	Ushdev Engitech Limited
2. Date of incorporation of corporate debtor	03 rd May, 2001
3. Authority under which corporate debtor is incorporated / registered	RoC- Chennai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29999TN2001PLC097292
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Shop No. A9, First Floor, (old No. 18), Parsn Commercial Complex, No. 600, Mount Road, Chennai, Tamil Nadu, 600006 IN Corporate Office: 6th Floor, Apeejay House, Mumbai Samachar Marg, Fort, Mumbai, Maharashtra, 400023 IN
6. Insolvency commencement date in respect of corporate debtor	26 th April, 2023
7. Estimated date of closure of insolvency resolution process	23 rd October, 2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Sudip Bhattacharya Registration No.: IBBI/PA-003/IP-N00080/2017-18/10703
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 903 Queensgate CHS, Hiranandani Estate, Off Ghodbander Road, Thane West, Maharashtra, 400607. E-mail ID: resolutionsudip@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 903 Queensgate CHS, Hiranandani Estate, Off Ghodbander Road, Thane West, Maharashtra, 400607. E-Mail ID: ushdev.cirp@gmail.com (revised)
11. Last date for submission of claims	10 th May, 2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant forms are available at https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Ushdev Engitech Limited on 26th April, 2023.

The creditors of Ushdev Engitech Limited, are hereby called upon to submit their claims with proof on or before 10th May, 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA - NA



Submission of false or misleading proofs of claim shall attract penalties.

-Sd-

Sudip Bhattacharya

Interim Resolution Professional

Reg. no.: IBBI/PA-003/IP-N00080/2017-18/10703

Address: 903 Queensgate CHS, Hiranandani Estate, Off Ghodbander Road, Thane West, Maharashtra, 400607

Date: 30th April, 2023

Place: Mumbai

